

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

815/2014

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.08.2018.**


**NAME OF THE COMPANY: Ms. Ameeta Mehra Vs. Ministry of Corporate  
Affairs & Ors.**

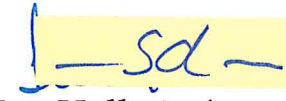
**SECTION OF THE COMPANIES ACT: 633(2)**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Mr. Jeevesh Nagrath and Mr. Chitvan Singhal, Advocates		
	<b>For the Respondent:</b>	Mr. Manik Dogra, Advocate		

**ORDER**

No time left. Renotify this case on 27.08.2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**